GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 3129 TO BE ANSWERED ON 15.03.2021

INVESTMENT IN EPF

†3129. SHRI RAKESH SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the tendency to invest in Employees' Provident Fund (EPF) has increased in the country;
- (b)if so, the details thereof;
- (c)whether the people are unable to contribute higher amount in this fund due to the cap fixed on maximum annual subscription;
- (d)if so, the details thereof; and
- (e)whether the Government has any proposal to increase the limit for contribution/deposit in EPF?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): There has been increase in investment in Employee's Provident Funds (EPF) Scheme, 1952, as per the trends of investments for the last three financial years, as below:

Total Investments made in EPF Scheme, 1952 (at cost price)	
Financial Year	Amount (in Rs. crore)
2017-18	1,26,119.92
2018-19	1,41,346.85
2019-20	1,68,661.07

(c) to (e): EPF members are required to contribute @ 12 per cent of monthly wage of Rs.15000/-. Any EPF member with consent of his/her employer can opt to contribute @ 12 per cent of monthly wage exceeding Rs.15000/-subject to such request being allowed by the Employees' Provident Fund Organisation.